151 Written Answers

प्रचालनरत है, जो लगभग 500 पंचायतों को एल पी जी उपलब्ध करा रही है। यह रिपोर्ट दी गई है कि प्रत्येक पंचायत में 5-10 गांव होते हैं। इनमें से प्रत्येक गांव को लगभग 150 एल पी जी कनेक्शन प्रदान किए गए हैं।

(ग) और (घ) ऐसे सभी गांवों को शत-प्रतिशत सुपूर्दगी पूर्व जांचों के साथ एल पी जी सिलेंडरों की घर में सुपूर्दगी की जाती है जहां मोटर वाहन के जाने योग्य मार्ग है। जहां मोटर वाहन के जाने योग्य मार्ग नहीं है वहां सिलेंडरों की सुपुर्दगी, संबंधित गांवों के समीप सबसे स्विधाजनक स्थधल पर स्थानीय प्रशासन द्वारा नियत पूर्व-निर्धारित सूपूर्दगी स्थल पर की जाती है।

Selling price of solvent and Naphtha

4086. SHRI GHUFRAN AZAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) what is the selling price of Naphtha and Solvent in the country and the import duty

	Unit
Naphtha for solvent	MT
manufacturers	
Naphtha for others	MT
Solvent	KL

(ii) The import duty and excise duty rates on naphtha and solvent are as under:

Import Duties

Naphtha Fertiliser — Nil					
Naphtha General Uses— 4% + CVD 15%					
Solvent — Basic Customs Duty 30%+Special Customs Duty 2% + Additional Customs Duty 4% + CVI 32%					
Excise Duties					

Naphtha Fertiliser Nil Ngihte General Uses 15% Solvent 32%

(b) The selling prices of Naphtha and Solvent are decontrolled and are fixed by Oil Companies on Market considerations. While

and excise duty on these products, companywise;

(b) whether Government have increased the selling price and excise duty on these products;

(c) if so, whether the import duties on the Naphtha and Solvent have also been increased;

(d) if not, whether this step would not give undue benefit to the private refineries/ distillation units of Naphtha; and

(e) the corrective steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) (i) The basic selling price exclusive of excise duty etc. of naphtha and solvent currently charged by the oil marketing PSU companies is as under:

			Rs/SU
IOC	BPC	HPC	IBP
16280	16280	16280	16280
7072	7072	7072	7072
17000	17000	17000	—

there has been no change in excise duty on Naphtha, the excise duty on solvent has increased from 20% to 32% in the Union Budget 1998.

(c) In the Union Budget 1998 special additional duty of customs at the rate of 4% has been levied on Naphtha (general uses) and Solvent.

(d) and (e) Do not arise.

Oil refinery at Bhatinda

4087. SHRIMATI VEENA VERMA: SHRI YERRA NARAYANA-SWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the proposal to set up a Rs. 12000 crore oil refinery at Bhatinda by the Hindustan Petroleum Corporation Limited has since been approved;